

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:6828  
ANSWERED ON:07.05.2015  
RESERVATION FOR WOMEN IN BAR COUNCILS  
Girri Shri Maheish;Raghavan Shri M. K.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government proposes to provide reservation for women in Bar Council of India and Bar Councils of States;
- (b) if so, the details thereof; and
- (c) if not, the other steps taken/being taken by the Government to increase the participation of women lawyers in the judiciary and legal profession in the country?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) to (c): Information is being collected and will be laid on the Table of the House.